

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **12.08.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)**  
**SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**  
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IA/MA/IBA/TCP/TCA/CP/CA No : IBA/368/2020  
NAME OF PETITIONER : Union Bank Of India  
NAME OF RESPONDENT : Arjun Ply And Veneers Pvt. Ltd  
SECTION : Sec 7 of IBC, 2016  
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**ORDER**

The Petitioner is represented by Mr. N. Somasundar, Advocate and the Corporate Debtor is represented by Mr. Joy Saha, Senior Advocate through video conferencing platform.

Learned Counsel for the Corporate Debtor states that a revised reconstructing proposal has been submitted to the Bank on 05.08.2021 for further consideration.

Learned Counsel for the Petitioner states that he has filed an affidavit on behalf of the Financial Creditor in the Registry today on the pending proposal with the Bank for further consideration. The same is taken on record.

In this matter, the pleadings are completed.

List this matter on **09.09.2021** as a last chance for final hearing and no further adjournment shall be entertained in this matter.

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**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

ghk

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**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)